

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 13271 OF 2015
WITH PRAYER FOR INTERIM RELIEF

JAVED AND ANR.

...PETITIONERS

VERSUS

JAMSHED ALI (D) THRU HIS LRS. AND ORS.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 24.04.2015, when the Court was pleased to pass the following Order:

“Delay of 2769 days in filing the substitution application for bringing on record the legal representatives of deceased respondent no.8, is condoned.

The substitution application for bringing on record the legal representatives of deceased respondent no.8, is allowed.

Abatement is set aside.

Cause title be amended accordingly.

Delay in filing the special leave petition is condoned.

Issue notice.

Until further orders, the operation of the judgment and order dated 11.11.2014 passed by the Allahabad High Court in Civil Misc. Recall Application No.174484 of 2014 in Civil Misc. Writ Petition No.1286 of 1968, shall remain stayed. ”

It is submitted that LRs of deceased Respondent No. 8 have been brought on record vide this Hon'ble Court's order dated 24.04.2015. ACT have been included in the Paper Books.

Accordingly, show cause notice was issued to all the respondents by Registered A.D. post on 20.05.2015. Respondent Nos. 1/1 to 1/4 are represented through Ms. Somiran Sharma, Advocate and Counter Affidavit filed on their behalf has been included in the Paper Books. Respondent Nos. 2 to 6 are represented through Mr. Vinay Garg, Advocate but he has failed to file Counter Affidavit. Respondent Nos. 7, 8/1 to 8/4, 9/2 and 9/3 have been served by Registered A.D. post and Respondent No. 9/1 has been served Dasti but there is no appearance on their behalf so far.

Service is complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 12th day of April, 2017.

ASSISTANT REGISTRAR

Copy to:

Ms. Mona K. Rajvanshi, Advocate.

Mr. Vinay Garg, Advocate

Ms. Somiran Sharma, Advocate

ASSISTANT REGISTRAR